

APPROPRIATION BILL, 1988*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88.”

The motion was adopted.

SHRI B.K. GADHVI : I introduce† the Bill.

I beg to move :

“That the Bill to authorise payment and appropriation of further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88, be taken into consideration.”

MR. DEPUTY SPEAKER : The question is :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1987-88 be taken into consideration.”

The motion was adopted.

MR. DEPUTY SPEAKER : The House will take up Clause-by-Clause consideration of the Bill.

The question is :

“That Clause 2 stand part of the Bill.”

The motion was adopted.

Clause 2 was added to the Bill.

MR. DEPUTY SPEAKER : The question is :

“That clause 3, the schedule, clause 1 and the Enacting Formula stand part of the Bill.”

The motion was adopted.

Clause 3 the Schedule, Clause 1 and the Enacting Formula were added to the Bill.

SHRI B.K. GADHVI : I beg to move :

“That the Bill be passed.”

MR. DEPUTY SPEAKER : The question is :

“That the Bill be passed.”

The motion was adopted.

14.10 hrs.

RESOLUTION RE : TENTH REPORT OF THE RAILWAY CONVENTION COMMITTEE, 1985,

DEMANDS FOR GRANTS (RAILWAYS), 1988-89

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1987-88 AND

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1985-86

[English]

MR. DEPUTY SPEAKER : The House will now take up the Resolution regarding approval of the recommendations of the Railway Convention Committee, 1985 and discussion and voting on Demands for Grants (Railways) for 1988-89, Supplementary Demands for Grants (Railways) for 1987-88 and Demands for Excess Grants (Railways) for 1985-86 for which three hours have been allotted.

*Published Gazette of India Extraordinary, Part-II, section 2, dated 21.3.1988.

†Introduced/moved with the recommendation of the President.